

OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, SOUTH-EAST DISTRICT ,  
SAKET COURTS COMPLEX, NEW DELHI.

ORDER

Pursuant to letter No. 229-241 DHC/Mgt. & Coord. Cell/ (Subordinate Courts Complex) dated 20.10.2020 of Hono'ble High Court of Delhi, New Delhi, Ms. Manju Kanojia, Sr. Judicial Assistant, Incharge Bail & Filing Section, South East District, Saket Courts New Delhi, is hereby nominated as the concerned person to accept the lodgment of Caveats.

*Rajesh*  
**(RAJESH KUMAR SINGH)**  
Officer-In-Charge (Bail & Filing Section)- SE  
Saket Courts, New Delhi.

12541-12592  
No. \_\_\_\_\_ Judl./Misc./SE/Saket/2020

Dated, New Delhi: 05/11/2020

Copy forwarded for information and necessary action to:-

1. All the Judicial Officers posted at South East District, Saket Courts, New Delhi,
2. The Officer-In-Charge, filing section, South East District, Saket Courts, New Delhi,
3. The Secretary, DLSA, Saket Courts, New Delhi,
4. The President/Hony. Secretary, Saket Bar Association, Saket Courts, New Delhi.
5. Website Committee, Tis Hazari/Saket Courts, New Delhi,
6. In-Charge Computer Branch, Saket Courts, New Delhi, with request to upload the same on website.
7. PS to undersigned.
8. Dealing Assistant R & I Branch, South East District, Saket Courts, for uploading the same on LAYERS.

*Rajesh*  
Officer-In-Charge (Bail & Filing Section)- SE  
Saket Courts, New Delhi.